

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED

1.	NAME OF CORPORATE PERSON	CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10 th JULY, 2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U63023DL2007PLC165676
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	CENTRAL RAIL SIDE WAREHOUSE COMPANY 4/1 INSTITUTIONAL AREA, AUGUST KRANTI MARG NEW DELHI-110016
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	6 TH FEBRUARY, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SAURAB SHARMA B-204, FIRST FLOOR BACK SIDE, T-EXTN STREET NO 7, VISHWAS PARK EXTN, UTTAMNAGAR South West, National Capital Territory of Delhi-110059 E-MAIL. VL.CRWCL@GMAIL.COM SK04SHARMA@GMAIL.COM IBBI REG NO. IBBI/IPA-001/IP-P-02550/2021-22/13951
8.	LAST DATE FOR SUBMISSION OF CLAIMS	8 TH MARCH, 2023

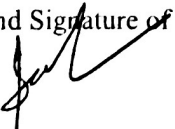
Notice is hereby given that the **Central Railside Warehouse Company Limited** has commenced voluntary liquidation on **6th February, 2023**.

The stakeholders of **Central Railside Warehouse Company Limited** are hereby called upon to submit a proof of their claims, on or before **8th March, 2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


SAURAB SHARMA

Date and Place: 09-02-2023

Place New Delhi
